

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2012

Dated : 29th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Maharashtra State Power Generation Co. Ltd. ...Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Hemant Singh**

ORDER

Admit. Issue notice to the Respondents returnable on
22.03.2012. Dasti service is permitted.

Post the matter on **22.03.2012.**

**(Rakesh Nath)
Technical Member
Ts/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**